

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

STARRED QUESTION NO 398

TO BE ANSWERED ON MARCH 29, 2017

FAECAL SLUDGE AND SEPTAGE MANAGEMENT POLICY

No. *398

SHRI PARVESH SAHIB SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring out a national policy on Faecal Sludge and Septage Management (FSSM);
- (b) if so, the details thereof along with its aims and objectives;
and
- (c) whether any step has been taken or is proposed to be taken for sale of faecal sludge to farmers as compost and if so, the details thereof?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a) to (c) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED
QUESTION NO. 398 FOR 29.03.2017 REGARDING FAECAL SLUDGE
AND SEPTAGE MANAGEMENT POLICY

(a): Yes, Madam. Ministry has brought out a National Policy on Faecal Sludge and Septage Management (FSSM) in February 2017.

(b): The vision for Faecal Sludge and Septage Management in urban India is that all Indian cities and towns become sanitized, healthy and liveable and ensure sustenance of good sanitation practices with improved Onsite Sanitation Services together with faecal sludge and septage management to achieve optimum public health status and maintain clean environment with special focus on the poor.

The key objective of the urban FSSM Policy is to set the context, priorities, and direction for, and to facilitate, nationwide implementation of FSSM services in all ULBs for safe and sustainable sanitation practice. The salient features of the FSSM policy are at Annexure-I.

(c): No separate steps have been taken for sale of faecal sludge to farmers as compost. However, a policy on promotion of city compost (primarily from municipal solid waste) was brought out by the

Department of Fertilizers, Ministry of Chemicals and Fertilizers, wherein market development assistance in the form of fixed amount of Rs. 1500 per tonne of city compost is to be provided to fertilizer marketing companies for promoting sale of city compost. A copy of O.M. No. 11026/14/2015-M&E dated 10.02.2016 of Department of Fertilizers (Ministry of Chemical and Fertilizers) is at Annexure-II. The faecal sludge, after proper disinfection, can be processed along with municipal solid waste under controlled conditions to produce City compost utilizing the faecal sludge.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED
QUESTION 398 FOR ANSWER ON 29.03.2017

ANNEXURE-I

Salient features of National Policy on Faecal Sludge and Septage
Management (FSSM), 2017

The National Policy on Faecal Sludge and Septage Management
(FSSM) intends to:-

- (i). Move India on the path of mainstreaming FSSM in urban India by the year 2019, and ensure that all benefits of wide access to safe sanitation accrue to all citizens across the sanitation value chain with containment, extraction, transportation, treatment, and disposal / re-use of all faecal sludge, septage and other liquid waste and their by-products and end-products.
- (ii). Suggest and identify ways and means, including the methods and resources, towards creation of an enabling environment for realizing safe and sustainable FSSM in India.
- (iii). Define the roles and responsibilities of various government entities and agencies, and of other key stakeholders such as the private sector, civil society organizations and citizens for

effective implementation of FSSM services throughout the country.

- (iv). Enable and support synergies among relevant Central Government programs such as SBM, AMRUT and the Smart Cities Mission to realize safe and sustainable sanitation for all at the earliest, possibly by the year 2019.
- (v). Mitigate gender-based sanitation insecurity directly related to FSSM, reducing the experience of health burdens, structural violence, and promote involvement of both genders in the planning for and design of sanitation infrastructure.

F. No. 11026/14/2015-M&E
Government of India
Ministry of Chemical & Fertilizers
Department of Fertilizers

Shastri Bhawan, New Delhi
Date: 10th February 2016

OFFICE MEMORANDUM

Subject: Policy on Promotion of City Compost - regarding

The undersigned is directed to convey the approval of Government of India for Policy on Promotion of City Compost as given below:

- i. Market development assistance in the form of fixed amount of Rs. 1500 per tonne of City Compost will be provided for scaling up production and consumption of the product.
- ii. Initially, marketing and promotion of city compost will be done through the existing fertilizer companies. In due course, compost manufacturers and other marketing entities recognized by the concerned State Government may also be included for the purpose with the approval of Department of Fertilisers. The market development assistance shall be routed through the entity which is marketing it.
- iii. The Fertilizer marketing companies shall be eligible for on account payment up to 50% only on the basis of first point sale (to the dealer/retailer) at the district level. The balance shall be released on receipt of retailer's acknowledgement in mFMS as well as issue of required certificates relating to quantity and quality issued by the respective State Governments in prescribed forms. In case of other marketing entities including compost manufacturers, if they are involved in promotion and sale of city compost and are duly recognized by concerned State Governments, the modalities for release of subsidy to them may be decided by Department of Fertilisers.
- iv. Fertilizer companies and marketing entities will also co-market City Compost with chemical fertilizers through their dealers' network. The mechanism, extent and mode of implementation of such co-marketing depending on levels of compost production, demand generation and other relevant factors shall be decided by the Department of Fertilizers. The provision of Market Development Assistance as proposed in para (i) to (iii) above, shall, however, not be linked to the issue of co-marketing mentioned above.
- v. The companies will also adopt villages for promoting the use of compost.
- vi. Government Departments and Public Sector undertakings will also use City Compost to the extent possible for their horticulture and related use.

vii. Department of Agriculture, Cooperation and Farmers Welfare will carry out IEC campaigns to educate farmers on the benefits of city compost. The Agricultural Extension Machineries including KVKs of ICAR will also make special efforts in this regard. Agriculture Universities and KVKs will also take up field demonstration activities to the extent possible using City compost to make it popular amongst the farmers. Department of Agriculture, Cooperation and Farmers Welfare will assign targets to the KVKs in this regard.

viii. Ministry of Urban Development will take steps to increase setting up of compost plants across all States.

ix. An appropriate BIS standard/ Eco-Mark will also be developed in consultation with BIS for enabling better market acceptance. It shall be branded appropriately in a way that reflects clearly that particular initiative is part of Swachh Bharat Mission.

x. A joint mechanism will be set up by Department of Fertilizers, Ministry of Urban Development and Department of Agriculture to monitor and facilitate availability of adequate quantity of City Compost at terms mutually agreeable between compost manufacturers and Fertilizer Marketing companies. They will also be authorised to resolve any co-ordination related issue that may arise.

xi. The expenditure towards market development assistance for scaling up production and consumption of City Compost will be met out from the budget provisions for Department of Fertilisers.

2. The policy will be effective from the date of issue of the O.M.


(D P Srivastava)

Director to the Government of India
Tel No.:011- 23389839

- i. All Secretaries of the Central Ministries/Departments
- ii. All Chief Secretaries of the State Government
- iii. Director General, Bureau of Indian Standard, Manak Bhawan, ITO, New Delhi
- iv. Director General, Fertilizer Association of India, 10-Shaheed Jit Singh Marg, New Delhi – 110067
- v. President, Waste Management Association, 4th Floor, Gopal Das Bhawan, 28, Barakhamba Road, New Delhi
- vi. All fertilizer Companies
- vii. All Officers/Sections in the Department of Fertilizers and Office of FICC, RK Puram, New Delhi.
- viii. Director (NIC)

Copy to: Shri Anurag Jain, Joint Secretary, Prime Minister's Office, South Block,
New Delhi